

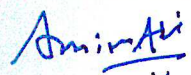
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL
HON'BLE DR. BINOD KUMAR SINHA, MEMBER - TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No. 668/9/HDB/2019
NAME OF THE COMPANY	S.P.Y. Agro Industries Limited
NAME OF THE OPERATIONAL CREDITOR	P. Laxman Kumar & Company
NAME OF THE CORPORATE DEBTOR	S.P.Y. Agro Industries Limited
UNDER SECTION	Sec 9 of the IBC, 2016

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Bavani. Dhir & Dhir Associates	Advocate.	9949216962.	

Counsel for Respondent(s):

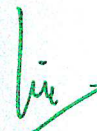
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Basavaraju. J		9966775211	
A. Sandhya Devi	Adv		

ORDER

Counsels representing both sides are present. Counsel for the Respondent prayed time stating that senior counsel could not attend today due to personal inconvenience. At her request, time is enlarged. Put up the matter on 05.02.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL